

COURT-I

**IN THE APPELLATE TRIBUNAL FOR ELECTRICITY
(Appellate Jurisdiction)**

APPEAL NO. 199 OF 2017

Dated: 16th January, 2019

**Present: Hon'ble Mrs. Justice Manjula Chellur, Chairperson
Hon'ble Mr. S.D. Dubey, Technical Member**

In the matter of:

**Andhra Pradesh Spinning Mills Association Appellant(s)
Vs.
Andhra Pradesh Electricity Regulatory Commission & Ors. Respondent(s)**

Counsel for the Appellant(s) : Mr. Rajiv Yadav

Counsel for the Respondent(s) : -

ORDER

List the matter on **24.01.2019.**

**(S. D. Dubey)
Technical Member**
tpd/kt

**(Justice Manjula Chellur)
Chairperson**